Size: 30cm (H) x 12 cm (W)

POST OFFER PUBLIC ANNOUNCEMENT TO SHAREHOLDERS OF CANFIN HOMES LIMITED

Regd. Office: 29/1 1st Floor, Sir M N Krishna Rao Road, Basavangudi, Bangalore - 560 004.
Tel No. 080 - 26564259, 26565747. Fax No. 080 - 26565746. Email: personnel@canfinhomes.com

The details, subsequent to completion of the offer made vide Public Announcement dated 27/08/2007, First Corrigendum dated 13/12/2007 and Second Corrigendum thereto dated 27/12/2007 and Letter of Offer dated 07/12/2007 pursuant to and in compliance with Sub Regulation 1 of Regulation 11 of the SEBI(Substantial Acquisitions and Takeovers) Regulations, 1997 and subsequent amendments thereto, issued by us for and on behalf of Canara Bank (Acquirer) to acquire upto 43,14,246 fully paid-up equity shares representing 21.06% of the Share and Voting Capital of Canfin Homes Limited (Target Company) at a price of Rs.78/- per share payable in cash, are as under :

Name and Address of the Target Company	Canfin Homes Limited 29/1, 1st Floor, Sir M N Krishna Rao Road, Basavangudi, Bangalore – 560 004 Tel no. 080 – 26564259, 26565747, Fax no. 080 – 26565746 E-mail: personnel@canfinhomes.com
Name and Address of the Acquirer	Canara Bank Canara Bank Buildings, 112, J C Road, P B No. 6648, Bangalore – 560 002. Tel no. 080 – 22221581, 22221582, 22220490 Fax no. 080 – 22222704. E-mail: canbank@blr.vsnl.net.in
Name & Address of Registrar to the Offer	Canbank Computer Services Limited R & T Centre: 4th Floor, Naveen Complex, No. 14 M G Road, Bangalore – 560 001 Tel : 080 - 25320541 - 543 Fax : 080 - 25320544 E-mail: canbank_computer@dataone.in
Offer details (a) Date of opening of Offer (b) Date of closure of Offer	 December 19, 2007, Wednesday January 07, 2008, Monday

DETAILS OF ACQUISITION

Particulars	Proposed in the Offer Document		Actuals	
1. Offer Price	Rs.63.00 payable in cash		Rs.78.00 payable in cash	
2. Share holding of acquirer/ PACs (No & %) before MOU/P.A. Acquirer PACs	 61,33,232 (29.94%) Nil		 61,33,232 (29.94%) Nil	
3. Shares acquired by way of MOU or market purchases (No & %)	Nil		Nil	
4. Shares acquired in the open offer (No & %)	43,14,246 (21.06%)		1,89,130(0.92%)	
5. Size of the open offer (No. of shares multiplied by offer price per share)	2,717,974,98.00		14,752,140.00	
6. Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.1 Price of the shares acquired 6.2 No. of shares acquired 6.3 % of shares acquired	Nil		Nil	
7. Post offer share holding of acquirer/PACs (No & %) (2+3+4+6) 7.1 Acquirer	10,44,74,78 (51.00%)		63,22,362 (30.86%)	
8. Post offer shareholding of other members of promoter group	Nil		Nil	
9. Total post offer promoter group shareholding (7.1+8)	10,44,74,78 (51.00%)		63,22,362 (30.86%)	
10. Pre and Post offer shareholding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	1,43,52,018 (70.06%)	1,00,37,772 (49.00%)	1,43,52,018 (70.06%)	1,41,62,888 (69.14%)

Status of the escrow account : An amount of Rs.1,47,52,140/- was transferred to the special offer account. From the special account DDs have been dispatched to the respective shareholders towards consideration for the shares accepted under the open offer by 21.01.2008. The balance amount of Rs. 5,96,69,860/- in the Escrow Account has been released to the Acquirer on successful completion of the takeover formalities under the Regulations.

Payment of interest if any: Nil

Status of investor complaints : Two investor complaints received and responded

Terms used but not defined in this Post Offer Public Announcement shall have the same meaning as assigned in the PA. The Acquirer and PACs accept full responsibility for the information contained in this Public Announcement and are responsible for fulfilling their obligations as laid down in the SEBI (SAST) Regulations. **This Public Announcement would also be available on SEBI's website www.sebi.gov.in**

Issued on behalf of the Acquirer by: Manager to the offer

Indbank
Merchant Banking Services Ltd
(A Subsidiary of Indian Bank)

1st Floor, Khivraj Complex, 480, Anna Salai, Nandanam, Chennai - 600 035
Tel. No.: 044 - 24313094 - 97, Fax No.: 044 - 24313093. Email: cfhloffer@indbankonline.com
SEBI Regn. No.: INM 000001394. Contact Person: Mr. Sanjay Varghese, Vice President

Dated: 23.01.2008 Place: Bangalore